

**BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. HR Nath, learned counsel, assisted by Ms. P. thapa,
learned counsel, appears for the appellant.

Mr. S.Sen Gupta, learned GA, represents the respondents.

Judgment is reserved.

JUDGE

CHIEF JUSTICE

Sylvana

BEFORE

**THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. S.C. Shyam, learned senior counsel, appears for the applicants.

Mr. A.A. Mir, learned counsel, represents the respondent.

Learned senior counsel, Mr. S.C. Shyam, prays for some more time to file application for withdrawal of one of the three appeals wrongly filed against the impugned judgment. List the matter on 04.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana

**BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. R. Kar, learned counsel, appears for the appellants.

Ms. N. Gurung, learned counsel, represents respondents
No. 3 & 4.

Ms. N. Gurung, learned counsel, makes a mention for
adjournment on behalf of Mr. S. Dey, learned counsel, who is said to be
on sanctioned leave. List the matter on 04.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana

**BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. V.K. Jindal, learned senior counsel, appears for the petitioner.

Ms. P. Roy, learned counsel, represents the respondents.

Learned counsel, Ms. P. Roy, makes a request for adjournment on the ground that Mr. R. Deb Nath, learned CGC, for the respondents is unwell today, list the matter thereafter on 28.05.2015 along with WP(C) No. 344 of 2014.

JUDGE

CHIEF JUSTICE

Sylvana

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR. JUSTICE S.R. SEN

21.05.2015

Mr ND Chullai, learned senior counsel, appears for the appellants.

Mr A Khan, learned counsel, represents the respondents.

As Dr. ODV Ladia, learned senior counsel for appellants is on sanctioned leave, on a request made on his behalf by Mr ND Chullai, learned senior counsel, the matter is adjourned to 26.05.2015. List accordingly.

JUDGE

CHIEF JUSTICE

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**BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR. JUSTICE S.R. SEN**

21.05.2015

Ms P Das, learned counsel, appears on behalf of Mr R Deb Nath, learned CGC, and prays for adjournment on the ground that the latter is on sanctioned leave.

The matter is to remain part heard. List on 01.06.2015.

JUDGE

CHIEF JUSTICE

dev

BEFORE

**THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. S.C. Shyam, learned senior counsel, appears for the applicants.

Mr. A.A. Mir, learned counsel, represents the respondent.

Learned senior counsel, Mr. S.C. Shyam, prays for some more time to file application for withdrawal of one of three appeals filed against the impugned judgment. List the matter on 04.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana

MC [REVIEW PET.] No. 1/2015

**BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. B.M. Roy Dolloi, learned counsel, appears for the Review Petitioner.

Mr. N.D. Chullai, learned senior GA, assisted by Mr. H. Kharmih, learned GA, represents the State respondents.

Mr. V.G.K. Kynta, learned senior counsel, represents respondents No. 7, 8 & 9.

Learned counsel for the petitioner prays for and is granted further 10 (ten) days' time to articulate the facts by way of written submission and argue on the question of law, inter alia, also justify his stand that people of the area in question do not recognize the institution of headman. He also states that an affidavit to that effect has already been filed but he will supplement the same by filing an additional affidavit. List the matter thereafter on 01.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana

BEFORE

THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

21.05.2015

Mr. S.C. Shyam, learned senior counsel, appears for the applicants.

Mr. A.A. Mir, learned counsel, represents the respondent.

Learned senior counsel, Mr. S.C. Shyam, prays for some more time to file application for withdrawal of one of the three appeals wrongly filed against the judgment. List the matter on 04.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana

BEFORE

**THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

21.05.2015

Mr. S.C. Shyam, learned senior counsel, appears for the applicants.

Mr. A.A. Mir, learned counsel, represents the respondent.

Learned senior counsel, Mr. S.C. Shyam, prays for some more time to file application for withdrawal of one of the three appeals wrongly filed against the impugned judgment. List the matter on 04.06.2015.

JUDGE

CHIEF JUSTICE

Sylvana